

## **Constitution of Benches with effect from July 24,2006.**

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| C.J | Hon The Chief Justice<br>Hon. Ashok Bhushan, J                      | Fresh in Writs relating to Tolls on river bridges in U.P, Special Appeals, Public Interest Litigation and Environment matters for Orders, Admission and Hearing including bunch cases.  |
|     | Then<br>Hon. The Chief Justice<br>( <u>On Friday at 2.00 P.M.</u> ) | Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.   |
| 1.  | Hon. Yatindra Singh, J.<br>Hon. Ran Vijai Singh, J.                 | Fresh in Misc. Writs (except relating to Control Orders and Local Bodies including Cooperative Societies, All Societies and Corporations) for Orders, Admission and Hearing including Bunch Cases.  |
| 2.  | Hon. Imtiyaz Murtaza, J.<br>Hon. Amar Saran, J.                     | Fresh in Criminal Writs for Orders, Admission and Hearing including Bunch Cases.  |
| 3.  | Hon. Amitava Lala, J.<br>Hon. V.C. Misra, J.                        | Fresh in Service writs (except Service Writs arising out of Orders/Judgments passed by Central Administrative Tribunals and State Public Service Tribunals and Service Writs relating to Judicial Officers) for Orders, Admission and Hearing including Bunch Cases.                            |
| 4   | Hon. Anjani Kumar, J.   | Fresh in Writs under U.P.Z.A. and L.R. Act, All Writs arising out of orders/judgments passed by Board of Revenue and Writ Petitions against the Orders passed in Revisions arising out of proceedings U/S 47-A of the Indian Stamp Act for Orders, Admission and Hearing including Bunch Cases. |
| 5.  | Hon. Janardan Sahai, J.   | Fresh in Writs relating to Recovery of Agricultural Loan and Listed Writs relating to Ceiling of Land upto the year 1990 and Writ-B from the year 1991 to 1996 for Orders, Admission and Hearing including Bunch cases.   |
| 6.  | Hon. Tarun Agarwala, J.   | Fresh in Writs arising out of Suits and Matters under Article 227 of Constitution of India and Listed Second Appeals from the year 1986 to 2000 for Orders, Admission and Hearing.  |
| 7.  | Hon. Rakesh Tiwari, J.  | Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.   |
| 9.  | Hon. Sunil Ambwani,J.   | Fresh in Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR for Orders, Admission and Hearing and Listed Second Appeals upto the year 1980 for Orders, Admission and Hearing.  |
| 10. | Hon. A.K. Yog, J.<br>Hon. R.K. Rastogi, J.                          | Fresh in Writs relating to Control Orders, Local Bodies (including Cooperative Societies, All Societies and Corporations) and Land Acquisitions for Orders, Admission and Hearing including Bunch Cases.  |

11. Hon. M. Chaudhary, J. Criminal Appeals and N.D.P.S Appeals upto the year 1982 for Hearing and Listed Matters U/s 407 Cr.P.C. upto the year 2003 for Orders, Admission and Hearing including Bunch Cases.
18. Hon. A.P. Sahi, J. Fresh in Civil Contempt for Orders, Admission and Hearing.
19. Hon. B.A. Zaidi, J. Matters U/Ss 482 & 483 Cr.P.C. upto the year 2003 for Orders, Admission and Hearing including Bunch Cases.
21. Hon. Mukteshwar Prasad, J.  
Hon. K.N. Ojha, J. Fresh in Criminal Appeals for Orders and Admission.
23. Hon. S.U. Khan, J. Writ-C upto the year 2001 for Orders, Admission and Hearing including Bunch Cases.
24. Hon. Umeshwar Pandey, J. Fresh in Second Appeals, Applications U/S. 24 C.P.C. and Civil Revisions for Orders, Admission and Hearing including Bunch Cases.
25. Hon. Sanjay Misra, J. Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court upto the year 2000 for Orders, Admission and Hearing.
26. Hon. Dilip Gupta, J. Writ-A (Service Writs) upto the year 2001 for Orders, Admission and Hearing including Bunch Cases.
27. Hon. Poonam Srivastava, J. Writ-B upto the year 1990 for Orders, Admission and Hearing including Bunch Cases.
28. Hon. Krishna Murari, J. Fresh in Writs relating to Consolidation (except arising out of Orders passed by Board of Revenue), Land Revenue Act and Ceiling of Land for Orders, Admission and Hearing including Bunch Cases.
29. Hon. V.M. Sahai, J  
Hon. Sabhajeet Yadav, J. Fresh in F.A.s, F.A.F.O.s and Family Court Appeals for Orders, Admission and Hearing including Bunch cases.
30. Hon. S.P. Mehrotra, J. Second Appeals from the year 1981 to 1985 for Orders, Admission and Hearing.
31. Hon. Bharati Sapru, J. Writ-A (Service Writs) from the year 2002 to 2004 for Orders, Admission and Hearing including Bunch Cases.
32. Hon. S.R. Alam, J.  
Hon. Sudhir Agarwal, J. Special Appeals upto the year 2004 for Orders, Admission and Hearing including Bunch Cases.
33. Hon. M.C. Jain, J.  
Hon. K.K. Misra, J. Fresh in Capital Cases, Criminal Contempt, Contempt Appeals and Habeas Corpus Writs for Orders, Admission and Hearing and Government Appeals and Matters under Section 378 (4) Cr.P.C. for Orders and Criminal appeals for Hearing.
34. Hon. Dr. B.S. Chauhan, J.  
Hon. Pankaj Mithal, J. Fresh in Service writs relating to Judicial Officers, writs arising out of Orders/Judgments passed by Central Administrative Tribunals and State Public Service Tribunals and Listed Misc. Writs upto the year 1999 for Orders, Admission and Hearing including Bunch Cases.

35. Hon. R.P. Misra, J.  
Hon. Shishir Kumar, J. Fresh in Writs relating to Recovery (except relating to Tax Matters) including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines & Minerals for Orders, Admission and Hearing including Bunch Cases.
36. Hon. Sushil Harkauli, J  
Hon. G.P. Srivastva, J. Criminal Writs upto the year 2005 for Orders, Admission and Hearing including Bunch Cases.
37. Hon. R.K. Agrawal, J  
Hon. Vikram Nath, J. Fresh in Writs relating to Recovery of Tax matters, Tax, Excise, Income Tax Reference, Income Tax Appeals for Orders, Admission and Hearing including Bunch cases.
38. Hon. Vineet Saran, J. Writ-C from the year 2002 to 2004 for Orders, Admission and Hearing including Bunch Cases.
39. Hon. S.K. Singh, J. Fresh in Misc. Writs (except Writ Petitions against the Orders passed in Revisions arising out of Proceedings U/s 47-A of the Indian Stamp Act and Writs arising out of suits) for Orders, Admission and Hearing including Bunch Cases.
40. Hon. S.N. Srivastava, J. Fresh in Educational Matters including society matters with regard to Educational Institutions, (except service writs) for Orders, Admission and Hearing including Bunch cases.
41. Hon. M.K. Mittal, J. Fresh in Criminal Appeals and Matters U/s 378 Cr. P.C. for Orders, Admission and Hearing.
42. Hon. V.K. Chaturvedi, J. Fresh in Criminal Writs and Matters U/S 407 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases.
43. Hon. Shiv Shanker, J. Fresh in Habeas Corpus Writs and Criminal Revisions for Orders, Admission and Hearing including Bunch cases.
44. Hon. R.C. Deepak, J.  
Hon. V.D. Chaturvedi, J. Fresh in Criminal Appeals arising from POTA for Orders, Admission and Hearing and Government Appeals and Matters under Section 378 (4) Cr.P.C. for Admission and Hearing and Criminal Appeals upto the year 1982 for Hearing.
45. Hon. K.N. Sinha, J. Criminal Revisions upto the year 2005 and Matters U/S 482 & 483 Cr.P.C. from the year 2004 to 30.06.2006 for Orders, Admission and Hearing including Bunch Cases.
46. Hon. Ravindra Singh, J. Fresh in Major Bail Applications for Orders.
47. Hon. Saroj Bala, J. Fresh in Minor Bail Applications for Orders.

48. Hon. R.N. Misra, J. Minor Bail Applications upto 30.06.2006 for Orders.
49. Hon. S.S. Kulshrestha, J. Fresh in Matters U/Ss 482 and 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
50. Hon. D.P. Singh, J. Fresh in all Service Writs (except relating to Government Service including High Court Employees and Educational Institutions) for Orders, Admission and Hearing including Bunch Cases.
51. Hon. Vinod Prasad, J. Major Bail Applications upto 30.06.2006 for Orders.
52. Hon. V.K. Shukla, J. Fresh in Service Writs relating to Government Service including High Court Employees for Orders, Admission and Hearing including Bunch Cases.
53. Hon. Arun Tandon, J. Fresh in Service Writs relating to Educational Institutions for Orders, Admission and Hearing including Bunch cases.
54. Hon. Rajes Kumar, J. Fresh in Tax, Excise including Central Taxation for Orders, Admission and Hearing including Bunch Cases.
55. Hon. Prakash Krishna, J. Fresh in F.A.s and F.A.F.O.s for Orders, Admission and Hearing.



